Annexure – 8 Name of the corporate debtor: SHREE HANUMAN TEXFAB PRIVATE LIMITED; Date of commencement of CIRP: 14 FEBRUARY 2020; List of creditors as on: 28 DECEMBER 2020

Sl. No.	Name of	Identification No.		Details of claim received		Details of claim admitted						Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	not admitted	verification	
1	ECOTEX LLP		28-02-2020	9105328	7924592	TRADE CREDITOR	0	0	NO	0%	0	0	0	0	Amount associated with C Forms and penalty are not claimed due to issue being resolved
2		GST NO. 27AABPG3681LIZ K		8025892	7796110	TRADE CREDITOR	0	0	NO	0%	0	0	0		Revised Interest amount after verification is considered
3	M/S BHAGWA N DAS RAMCHA NDRA		24-02-2020	10300444	7549194	TRADE CREDITOR	0	0	NO	0%	0	0	0		Interest component is not considered at this moment due to insufficient supporting documents

List of operational creditors (Other than Workmen and Employees and Government Dues)